### COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# REVIEW PETITION NO. 06 OF 2017 IN APPEAL NO. 74 OF 2015

Dated: 17<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Meghalaya Power Distribution Corporation Ltd. ... Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for Appellant(s) : Ms. Madhuri Yadav

### <u>ORDER</u>

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on <u>23.11.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt